

## **The Special Financial Assistance for Development and Rejuvenation of Water Bodies in the State of Maharashtra Bill, 2024-Introduced**

**SHRI RAVINDRA DATTARAM WAIKAR (MUMBAI NORTH-WEST):** Sir, I beg to move for leave to introduce a Bill to provide special financial assistance to the State Government of Maharashtra to meet the expense of development and rejuvenation of water bodies and for matters connected therewith in the State of Maharashtra.

माननीय अध्यक्ष: प्रश्न यह है:

कि महाराष्ट्र राज्य में जल निकायों के विकास और पुनरुद्धार के कार्यों को पूरा करने के लिए महाराष्ट्र राज्य सरकार को विशेष वित्तीय सहायता देने और महाराष्ट्र राज्य में तत्संबंधी विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

**SHRI RAVINDRA DATTARAM WAIKAR :** Sir, I introduce the Bill.

---